

[Translation]

**Fake Passports**

5998. SHRI PANKAJ CHOWDHARY :  
SHRIMATI KETAKI DEVI SINGH :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of travelling with fake passports detected during the last two years;

(b) the number of persons arrested in this connection and the action taken against them; and

(c) the concrete measures proposed to be taken by the Government to check travelling with fake passports?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) Information is being collected and will be laid on the Table of the House.

[English]

**Markandy Project**

5999. SHRI SHIVANAND H. KOUJALGI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the proposal for Markandy Project is lying pending for clearance; and

(b) if so, the time by which it is likely to be cleared by the Government?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) A proposal for site clearance for Markandeya Reservoir Project in Karnataka was received in July 1996. The Project authorities have been requested to submit additional information which is awaited. The project will be considered after receipt of the complete information.

**Dues Outstanding against Employees of Super Bazar**

6000. SHRI JAI PRAKASH (Hardoi) : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether there are lakhs of rupees due from the employees of the Super Bazar on account of the shortages outstanding as against their names;

(b) if so, the details thereof;

(c) the reasons for not realising those dues to improve the financial status of the Super Bazar; and

(d) the action taken by the Government to recover the amount outstanding against the employees of Super Bazar?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) : (a) and (b) According to the information furnished by the Super Bazar, Delhi, the total outstanding amount recoverable from the employees of Super Bazar on account of shortage as on 1.4.97 is Rs. 54.18 lakhs. The amount recovered during the year 1996-97 was, however, Rs. 9.97 lakhs.

(c) and (d) The amount of shortage is being recovered by the Super Bazar regularly in monthly instalments from the concerned employees.

**Ecological Sustainable Development**

6001. SHRI HANNAN MOLLAH :  
SHRI P. R. DASMUNSI :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Inter Governmental Panel on climate change has stated in the current report that the Global Warming could lead to the most severe climate disruptions seen on earth from the last 10,000 years;

(b) if so, whether at the next meeting of the Ad hoc Group on the Berlin Mandate in March, the Government propose to press all industrialised countries to cut their emissions of global warming gases by the 20% below 1990 level by the year 2005, as proposed by the alliance of small Island States;

(c) if so, the steps proposed to be taken to reduce or minimise emissions of gases in the country which cause global warming in view of 1992 framework convention on the climate change;

(d) whether the Government also support proposals of the UN for global revenue sources to promote the ecologically sustainable development in the developing countries; and

(e) if so, the details thereof ?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) The Inter-Governmental Panel on Climate Change's (IPCC's) report published in 1995 describes the expected climate change based on model result which assume future scenarios of emissions. The report state that the average rate of warming over the globe would probably exceed that experienced in the last 10,000 years. It further adds that regional temperature changes could substantially differ from global mean. The